

(iv) Financial assistance to voluntary organisations for promotion of Indian languages.

2. The Central Institute of Indian Languages, Mysore among its various activities is also engaged on the task of promotion and development of tribal and other border languages with a view to helping their use in school education and adult education. The Sahitya Academy has been giving awards for excellence in literary writings to various languages like Nepali, Manipuri, Dogri, Maithili etc. which are not included in the Eighth Schedule.

Allotment of Levy Cement to Dwelling Units in Delhi

3643. SHRI BHIKU RAM JAIN:

SHRI SUBHASH CHANDRA
BOSE ALLURI:

SHRI KUSUMA KRISHNA
MURTHY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Delhi Administration is allotting levy cement for dwelling units whose covered area does not exceed 1080 sq. and plot is not bigger than 200 sq. yds.;

(b) whether his Ministry vide their Press Note dated 22 April, 1982 stated that in towns with a population of more than one lakh, levy cement would be made available for dwelling units whose plinth area is upto 100 sq. metres;

(c) since the size of the plot does not make any difference as long as covered area is less than 100 metres, why inequitous condition regarding 'size of plot' has been stipulated by the Delhi Administration;

(d) rules relating to the allotment of levy cement, the deviation made by the Delhi Administration from the policy laid down and the reasons therefor; and

(e) whether Government propose to issue instructions to Delhi Administration to revise the rules?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Delhi Administration has reported that levy cement is being allotted for dwelling units having plinth area upto 1076 sq. ft. subject to the plot size being not more than 200 sq. yards.

(b) Yes, Sir.

(c) and (d). Having regard to the general scarcity of cement in the country including the Union Territory of Delhi, Delhi Administration have imposed the restriction in regard to the size of the plot in the matter of allotment of levy cement for construction of dwelling units.

(e) No, Sir.

Tribal Research Institute

3644. SHRI SURAJ BHAN: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 7801 on 15th April, 1981 regarding Tribal Research Institute and state:

(a) whether the question of establishment of a Central Research and Training Institute at the national level for Scheduled Castes and Scheduled Tribes has since been examined and a final decision taken;

(b) if so, the outcome thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (c). The question of establishment of a National Tribal Research & Training Institute is being examined.